

FORM B		
PUBLIC ANNOUNCEMENT		
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF GOODWIN JEWELLERS PRIVATE LIMITED		
Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Goodwin Jewellers Private Limited
2.	Date of incorporation of corporate debtor	13 th January, 2011
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U13204MH2011PTC212289
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit Nos. 1 to 5, 1st Floor, Panhalgad, Shiv Market, Manpada Road, Dombivli (East), Dist. Thane MH 421201.
6.	Date of closure of Insolvency Resolution Process	15 February, 2021
7.	Liquidation commencement date of corporate debtor	08 th February, 2022 (Order uploaded on NCLT website around 15 February, 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Jeetendra Rajpal Daryani Registration No. IBBI/IPA-001/IP- P00678/2017-18/11146
9.	Address and e-mail of the liquidator, as registered with the Board	B-504, Atlantis, Hiranandani Gardens, Main Street, Powai, Mumbai- 400 076. E: nikhil564@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	B-504, Atlantis, Hiranandani Gardens, Main Street, Powai, Mumbai- 400 076. E:ip.goodwinjewel@gmail.com
11.	Last date for submission of claims	18 th March, 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of **M/s. Goodwin Jewellers Private Limited** on **08th February, 2022**, and the said Order was received on 15th February, 2022.

The stakeholders of M/s. Goodwin Jewellers Private Limited are hereby called upon to submit their claims with proof on or before **18th March, 2022** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

sd/-
Jeetendra Rajpal Daryani
Liquidator of Goodwin Jewellers Private Limited
Registration No. IBBI/IPA-001/IP-P00678/2017-18/11146

Date: 16th February, 2022
Place: Mumbai

